

## HIGH COURT OF SIKKIM

**Format for Annual Compilation of Data:**

**Cases Instituted and Disposed in the year, 2019**

Name of the Court	Cases brought forwarded from the previous year (Nos.) (Civil/Criminal)			Freshly instituted cases (Nos.) (Civil/Criminal)			Disposed of cases (Nos.) (Civil/Criminal)			Pending cases (Nos.)		
	Civil	CrI.	(Civ. + CrI.)	Civil	CrI.	(Civ. + CrI.)	Civil	CrI.	(Civ. + CrI.)	Civil	CrI.	(Civ. + CrI.)
<b>HIGH COURT OF SIKKIM</b>	175	77	252	134	71	205	132	91	223	177	57	234

**Annexure - III**

**Status of cases in terms of pendency (As on 31<sup>st</sup> December, 2019)**

Year	CIVIL CASES PENDING FOR				CRIMINAL CASES PENDING FOR			
	Upto 1Yr.	More than 1 & less than 2 Yrs.	More than 2 Yrs.	More than 5 Yrs.	Upto 1Yr.	More than 1 & less than 2 Yrs.	More than 2 Yrs.	More than 5 Yrs.
2019	86	38	50	03	27	20	10	NIL

**Strength of Judges (As on 31<sup>st</sup> December, 2019)**

Sanctioned Strength	Working Strength	Vacancy
03	03	00

**Bifurcation of Pending cases (As on 31<sup>st</sup> December, 2019)**

Civil		Criminal		(Civ. + CrI.)	(Civ. + CrI.)
Ready (Complete) Matters	Not ready (Incomplete) Matters	Ready (Complete) Matters	Not ready (Incomplete) Matters	Ready (Complete) Matters	Not Ready (Complete) Matters
87	90	38	19	125	109

